

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 116

CP(IB) No. 11/Chd/J&K/2024

IN THE MATTER OF:

J.K Prime Investment and Leasing (India) Ltd.

...Petitioner

Vs.

Registrar of Companies

...Respondent

Under Section: 59(7), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 08.07.2024

01.05.2024

Pooja

-Sd/-
Court Officer